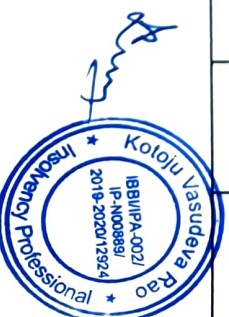


Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|----------------------|----------------------------|----------------------|-----------------------------|-------------------------------|---------------------------|---------------------|---|
| | | No. of claims | Amount | No. of claims | Amount of claims | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | | | | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 5 | 272,74,68,139 | 4 | 272,23,44,435 | 0 | 46,49,989 | 4,73,715 | 4 | Claim received from Mr. S. B. Puris pending |
| 5 | Operational creditors (Workmen) | | | | | | | | 5 | |
| 6 | Operational creditors (Employees) | | | | | | | | 6 | |
| 7 | Operational creditors (Government Dues) | | | | | | | | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 10 | 175,78,52,037 | 9 | 50,00,23,325 | 0 | 125,78,31,712 | 0 | 8 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 1 | 283 | 1 | 283 | 0 | 0 | 0 | 9 | |
| Total | | | 448,53,20,459 | | 322,23,65,043 | 0 | 126,24,81,701 | 4,73,715 | | |



Annexure-1

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);
List of creditors as on: 16-01-2023**

List of secured financial creditors belonging to any class of creditors (Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
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Annexure-2

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);
List of creditors as on: 16-01-2023**

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claims not admitted | Amount of claim under verification | Remarks if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|-------------------------------|------------------------------------|----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
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Annexure-3

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | | |
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Annexure – 4

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------------------------|---------------------------|----------------|---------------------------|--------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % of Voting share in CoC |
| | Subham Corporation Private Limited | 11-11-22 | 110,85,44,770 | 110,85,44,770 | Financial Creditor | 0 | No | 47.12% | 0 | 0 | 0 | 0 | CCD holder |
| 2 | Mr Manav Morada | 20-12-22 | 124,41,40,380 | 124,41,40,380 | Financial Creditor | 0 | No | 52.88% | 0 | 0 | 0 | 0 | CCD holder |
| 3 | Mr. S.B.Puri | 07-01-23 | 4,73,715 | 0 | Financial Creditor | 0 | - | 0% | 0 | 0 | 0 | 4,73,715 | CCD holder |
| | Navayuga Engg Co Ltd | 07-01-23 | 33,99,58,869 | 33,53,08,880 | Financial Creditor | | Yes | 0% | 0 | 0 | 0 | 0 | |
| | Mr. Chinta Sridhar | 07-01-23 | 3,43,50,405 | 3,43,50,405 | Financial Creditor | 0 | Yes | 0% | 0 | 0 | 0 | 0 | |



Annexure 5

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of operational creditors (Workmen)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of work man | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
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Annexure 6

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of operational creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
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Annexure 7

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, th at may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---------------------|------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|---|------------------------------------|------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
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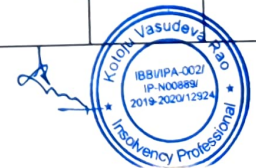



Annexure 8

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|---------------------------|----------------|---------------------------|----------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Vajra IOT private Limited | 26-10-22 | 9,43,76,659 | 3,49,04,851 | Operational Creditor | 0 | 0 | No | 0 | 0 | 0 | 5,94,71,808 | 0 | |
| 2 | 3G Cell Labs Private Limited | 04-12-22 | 2,61,27,288 | 1,84,54,653 | Operational Creditor | 0 | 0 | No | 0 | 0 | 0 | 76,72,635 | 0 | |
| 3 | Tamilnadu Generation and Distribution Corporation Limited | 07-12-22 | 112,42,37,539 | 0 | Operational Creditor | 0 | 0 | No | 0 | 0 | 0 | 112,42,37,539 | 0 | Claim made as per the arbitral award, an appeal with No: Arb.O.P. No. 64/2020 Under Section 34 of Arbitration and Conciliation Act, is pending before the Hon'ble Madras High Court. |
| 4 | Navayuga Engineering Co. Ltd | 07-01-23 | 81,32,745 | 81,32,745 | Operational Creditor | 0 | 0 | Yes | 0 | 0 | 0 | 0 | 0 | |



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|----|--|----------|--------------|--------------|----------------------|---|---|----|---|---|---|-------------|---|---|
| 5 | Arun Kapital Networks | 07-01-23 | 2,58,229 | 2,58,229 | Operational Creditor | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | 0 |
| 6 | Expeditors International (India) Pvt Ltd | 09-01-23 | 19,09,095 | 6,21,016 | Operational Creditor | 0 | 0 | No | 0 | 0 | 0 | 12,88,079 | 0 | |
| 7 | Nanjay Consultants | 09-01-23 | 15,90,907 | 7,25,395 | Operational Creditor | 0 | 0 | No | 0 | 0 | 0 | 8,65,112 | 0 | |
| 8 | J Technologies India Limited | 09-01-23 | 6,70,47,233 | 1,89,67,124 | Operational Creditor | 0 | 0 | No | 0 | 0 | 0 | 4,80,80,109 | 0 | |
| 9 | Wipro Ltd | 06-01-23 | 38,42,12,929 | 36,79,96,499 | Operational Creditor | 0 | 0 | No | 0 | 0 | 0 | 1,62,16,430 | 0 | |
| 10 | Analogics Tech India Ltd | 07-01-23 | 4,99,59,813 | 4,99,59,813 | Operational Creditor | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | |



Annexure – 9

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);
List of creditors as on: 16-01-2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No | Name of creditor | Details of claim received | | Details of claim admitted | | | Whether related party? | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security interest | | | | | | |
| 1 | ESI | 21-10-22 | 283 | 283 | Other Creditor | 0 | 0 | 0 | 0 | 0 | 0 | |
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